

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1512/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

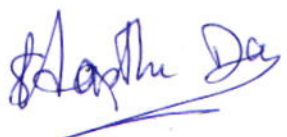

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE PARTIES: Fourth Dimension Solution Ltd.
V/s.
Ricoh India Limited.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

①	MANIK DOGRA (Adv.)	} For Petitioners	
②	HARMINDER CHAWLA (Adv.)		
③	SIDHARTHA DAS (Adv.)		
④	SYLIVERUS MINJ	-	

ORDER

C.P. No. 1512/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative of both the sides are present.
2. For want of time adjourned to **19.12.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
20.11.2017.
aah

Sd/-

M.K. Shrawat
Member (Judicial)